It has organised several camps for opening of bank accounts of labourers for payment of wages. The number of camps organised by the Ministry is around 1.46 lakhs and over 44.8 lakh bank accounts of labourers have been opened.

Labour market reforms

- 717. SHRIMATI JAYA BACHCHAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
 - (a) whether Government is planning to push for labour market reforms;
 - (b) if so, details thereof and reasons therefor;
- (c) whether major part of manufacturing output in country comes from enterprises in formal sector while similar proportion of manufacturing employment is generated by enterprises in informal sector;
 - (d) if so, details thereof and response of Government thereto;
- (e) whether this has created a labour aristocracy that seeks to protect its privileges but in effect keeps the majority of industrial workers trapped in informal enterprises; and
 - (f) if so, details thereof along with steps taken/being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Reforms in labour laws are an ongoing process to update legislative system to address the need of the hour including labour market and to make them more effective and contemporary to the emerging economic and industrial scenario. The process of Legislative reforms includes consultation with stakeholders including Central Trade Unions, Employers' Association and State Governments in the form of tripartite consultation.

(c) to (f) As per the survey carried out by the NSSO in 2011-12, the percentage distribution of workers in formal and informal sector in industry was about 7.6% and 92.4% respectively. However, corresponding estimates of manufacturing output are not available. Rationalization of labour laws and reducing the complexity of compliance will lead to better and effective enforcement of labour laws, thus enhancing job security, wage security and social security and improving the conditions of informal sector workers.

Implementation of NCLP

- 718. SHRI V. VIJAYASAI REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that Visakhapatnam has been identified to implement National Child Labour Project (NCLP) in view of high concentration of child labour there: